

PATNA HIGH COURT, PATNA

NOTIFICATION

The 07th September, 2019

No. 300 A : The Judicial officers of the cadre of Civil Judge (Senior Division), named in column no. 2 of the table given below are transferred and posted as Sub Judge-cum-ACJM in the Judgeship to be stationed ordinarily at the station mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Officers named below the powers of a Judicial Magistrate of the 1st Class for the concerned Districts, provided that they shall work in such a way that their disposal of Civil and Criminal matters must be in the ratio of 30:70.

Sl. No.	Name of the officer, designation and present place of posting (with Judgeship)	(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (a) Name of the Judgeship / place in which transferred
1.	Sri Brajesh Kumar Pathak Sub Judge I-Cum-A.C.J.M., Danapur (Patna)	a) Sub Judge-cum-ACJM b) Aurangabad c) Aurangabad
2.	Sri Sanjeev Kumar II, Sub Judge-Cum-A.C.J.M., Araria (Araria)	a) Sub Judge-cum-ACJM b) Manjhaul c) Begusarai

By order of the High Court,
Sd/- B.B. Pathak
Registrar General

Memo No. 72956-72978 / Dated, Patna the 07th September, 2019

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Finance Department (Personal Claim and Pay Fixation Cell-3), Government of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar IT-cum-C.P.C., Patna High Court, Patna / I/c Registrar (Establishment), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, I/c Computer Cell, Patna High Court, Patna / Section Officer, I/c Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, I/c A.D. (Statistical) Section, Patna High Court, Patna / Section Officer, I/c Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / The District & Sessions Judge, Araria / Begusarai / Patna / Aurangabad / Lakhisarai / Banka for information **[and communication to the officers concerned.**

[The officers concerned may be directed to make over charge of their respective offices immediately so as to join their new assignment soon thereafter.

Letters received from District & Sessions Judge Lakhisarai / Banka for posting of more Sub Judge stands disposed off as in the present working strength of Sub Judge, there is no further requirement of Sub Judge at the station].

[-] For D.Js. concerned only.

By order of the High Court


Registrar General